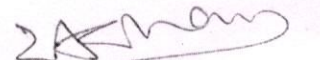


**SANCTION ORDER**

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 3,92,920/- only (Rupees Three Lacs Ninty Two Thousand Nine Hundred Twenty Only) to J&K State Judicial Academy, Srinagar towards **First Installment** (being 20%) out of the total project cost of Rs. 19,64,600/- (Rupees Nineteen Lakh Sixty Four Thousand Six Hundred Only) (non-recurring expenditure) for under taking research project titled "Physical verification of case files of two districts, Udhampur and Budgam of Jammu and Kashmir with the data on pendency available on National Judicial Data Grid (NJDG) to identify causes for pendency and map a way forward to reduce delay and introduce effective data collection mechanisms. Identifying the bottlenecks responsible for causing delay in disposal of civil cases in courts and possible policy and procedural changes necessary for reduction of pendency and a study on Court Management techniques for improving the efficiency of subordinate courts" under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by J & K State Judicial Academy, Srinagar and Department of Justice on 23<sup>rd</sup> April, 2018.

2. The expenditure involved is debitable to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 1 at page No. 133-134.
4. This issues with the approval of IFD [Law] vide DS (Fin) Dy. No.764 dated 05/10/2017 and 1758 dated 19/04/2018.

  
(Z.A. Khan)

Under Secretary to the Government of India  
Telefax: 23072139

To,  
Pay & Accounts Officer,  
Ministry of Law & Justice, Department of Legal Affairs,  
Janpath Bhawan, Janpath,  
New Delhi

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to J & K State Judicial Academy, Srinagar.
2. Cash-II MHA, North Block, New Delhi
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. ✓ NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Director, J & K State Judicial Academy, High Court of Jammu and Kashmir, Srinagar with copy of signed Agreement dated 23.04.2018 for its strict compliance .
6. Section Officer, Admn.Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4<sup>th</sup> Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.